

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3757**  
TO BE ANSWERED ON 16.07.2019

**ASSESSMENT OF BPL PEOPLE**

3757. SHRI RAVINDRA KUSHAWAHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any norms for assessment of people living below poverty line;
- (b) if so, the details thereof;
- (c) whether the Government has setup or proposes to set up any inquiry cell having no link with political persons/institutions cells in each State/city for the said purpose; and
- (d) if so, the steps taken to provide the said benefit to all persons?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Socio Economic and Caste Census 2011 (SECC 2011) was conducted by the States / UTs with the financial and technical support of the Ministry of Rural Development, Government of India through a comprehensive programme involving Department of Rural Development, the Ministry of Housing and Poverty Alleviation (now Ministry of Housing and Urban Affairs), the Office of the Registrar General and Census Commissioner, Ministry of Home Affairs and State Governments / UT Administrations. SECC 2011 included three processes involving 13(thirteen) Automatic Exclusion parameters for identifying not-poor households, 5 (five) Automatic Inclusion parameters for identifying poorest of the poor households and 7 (seven) Deprivation Criteria for identifying poor households. The SECC facilitates selection of exclusion, inclusion and deprivation criteria based beneficiaries under different programmes/schemes.

SECC data so far has been successfully used for selection of beneficiary under various programmes/schemes like Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Deen Dayal Antyodaya Yojana – National Rural Livelihoods Mission ( DAY-NRLM) and Deen Dayal Upadhyay Gramin Kaushalya Yojana(DDU-GKY) of the Ministry of Rural Development and Pradhan Mantri Ujjwala Yojana(PMUJ) of Ministry of Petroleum and Natural Gas, Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya of Ministry of Power etc.

(c) & (d): In view of the above, there is no proposal to set up cells.